

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Online integration of the High Court with the District & Subordinate Courts.

CIRCULAR

No: 103

Dated: 22/02/2019

In order to facilitate online integration of the High Court with the District & Subordinate Courts, all the Judicial Officers of the State are directed to take the following steps:-

- (1) JO Codes of the officer and CNR number of the case be reflected on orders/judgments.
- (2) In case of orders/judgments in criminal cases, FIR number with Police Station be invariably reflected.
- (3) Data entry of cases including the cases already entered in the CIS be done meticulously in the following manner:-
 - (a) In case of civil cases, the nature of case like suit for injunction, suit of eviction etc. be entered in the CIS.
 - (b) In case of civil cases, the details of all the parties to the suit be entered with District, Tehsil and village of residence.
 - (c) In case of criminal cases, the FIR number with Police Station be invariably entered in the CIS.
 - (d) In case of criminal cases, the details of all the accused be entered with District, Tehsil and village of residence.

The instant circular be complied with in its letter and spirit.

By order.

(Sanjay Dhar)
Registrar General

No: 56409-57/R-5

Dated: 22/02/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Hon'ble the Chief Justice.

2. Registrar Vigilance, High Court of J&K Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Registrar Judicial High Court of J&K Jammu/Srinagar.
..... for information.
5. Secretary to Hon'ble Mr Justice _____
..... for information of his/her Lordship.
6. Principal District & Sessions Judge _____ with the request to circulate the Circular amongst all the Judicial Officers posted in his territorial jurisdiction.
7. CPC e-Courts High Court of J&K with the request to upload the Circular on the official website of the High Court.

Registrar General

Handwritten signature and date
22/2/19